

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 26

IA 2690/2024 (NEW IA) in C.P. (IB)/4048(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.06.2024**

NAME OF THE PARTIES: **TRI-WALL PAK PVT LTD VS M/S.**
FIREFLY LED PRODUCTS PVT LTD

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 2690/2024 (NEW IA) in C.P. (IB)/4048(MB)2019

- 1) None present for the Applicant, when the matter is called out.
- 2) Stand over to 25.06.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare